

OA 374/06

Dated 13.11.2006

Shri S.R.Sinha, ld. counsel for the applicant.

Shri D. Surendera, ld. ASC for the respondents.

ORDER [ORAL]

Heard the ld. counsel for the applicant on this Original Application and M.A. No.350 of 2006 which is for condonation of delay.

2. After some arguments the ld. counsel for the applicant prays to withdraw both the applications so that he may make one more attempt before the respondents by placing a fresh representation giving out full grounds for his appointment on compassionate ground.
3. On the basis of submissions, the prayer is allowed and this O.A. along with M.A. 350 of 2006 are disposed of as withdrawn.


[S.N.P.N. Sinha]M[A]


[P.K. Sinha]VC.

mps.